

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 12th day of **APRIL, 2019**.

ORIGINAL APPLICATION NO. 330/1241/2018

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J)

1. Banshi Dhar Singh, ex TM Grit (Gatekeeper) R/o Village Muthani Post Office, Muthani, Police Station Muhania, District Bhabhua (Kaimoor).
.....Applicant.

VERSUS

1. General Manager, Eastern Railway, Hazipur.
2. Divisional Railway Manager (D.R.M.), Mughalsarai/Pt. Deen Dayal Upadhyay.
3. Sr. Section Engineer (P. Way) East Central Railway Chandauli, Majhawar, Mughalsarai/Pt. Deen Dayal Upadhyay.
.....Respondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri Shiv Mangal, proxy counsel for
Shri Rishi Kumar

O R D E R

List revised.

2. None present for the applicant.
3. Even on the last date i.e., 22.02.2019, no body was present on behalf of the applicant.
4. It seems that the applicant has lost interest in pursuing this case.
5. Considering the facts and circumstances of the case, the OA is dismissed in default and for want of prosecution.

**(JUSTICE BHARAT BHUSHAN)
MEMBER-J**

Arun..